

Declaration of Assets and Liabilities

Year 2021-22

I, CHANDA KUMARI, son/daughter/wife of

aged 35 years, belonging to BIHAR VIDHAN SABHA

service and presently working as GARDNER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	CHANDRA RAVI SINGH	PALAK SINGH	PRATEEK SINGH	---
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,00,000	NIL	---	---	---
(iii)	Bonds, Debentures and Shares in companies	NIL	---	---	---	---
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	---	---	---	---
(v)	Motor Vehicles (details of make, etc.)	NIL	---	---	---	---
(vi)	Jewellery (give details of weight and value)	GOLD 20 GRAM SILVER 20 GRAM	---	---	---	---
(vii)	Other assets, such as values of claims / interests	NIL	---	---	---	---

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 01/01/2019
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ETAPD4317J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

110135365680

Gender :-

F

(M/F)

Date of Birth :-

1 5 1 2 1 9 8 7

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

GARDNER

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

BUXAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Charnda Kumari

Name of Employee:

Charnda Kumari

Designation:

GARDNER

Department:

CARE TEKAR SECTION

Place: PATNA

Date: 09-2-22

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Charnda Kumari